

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/579(KB)2017
IA(I.B.C)/780(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

| | |
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| IN THE MATTER OF | ABHISHEK STOCK BROKING SERVICES PVT. LTD. VS SHREE GANESH JEWELLERY HOUSE LTD. |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Mr. Siddhartha Roy, Adv.

] For the Liquidator

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/780(KB)2024**
 - a. Ld. Counsel for the Liquidator states that the hard copy of this IA has been filed only today morning. The same is not before us.
 - b. Post this matter on **10/05/2024**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**